



MEGHALAYA LEGISLATIVE ASSEMBLY

MAHATMA GANDHI ROAD
SHILLONG – 793001

www.megassembly.gov.in

LIST OF BUSINESS

Budget Session
Wednesday March 13, 2019.

GOVERNMENT BUSINESS

1. Questions.
2. Shri MAYRALBORN SYIEM, MLA to call the attention of the Minister in-charge Education under Rule 54 (1) of the Rules of Procedure and Conduct of Business to the News item published in “Rupang” dated 27th February, 2019 under the caption “Bym iarap ka Sorkar, sher dara ka MC bad Nonghikai ban shong ki khynnah skul”.
3. General discussion on the Budget (up-to 1:30 P.M.).
4. Shri CONRAD K. SANGMA, Chief Minister in-charge Finance to reply on the Budget discussion.
5. Voting on Supplementary Demands.
6. (a) Shri CONRAD K. SANGMA, Chief Minister in-charge Finance to beg leave to introduce the Meghalaya Appropriation (No. I) Bill, 2019.
(b) If leave be granted to introduce the Bill.

7. Shri PRESTONE TYNSONG, Deputy Chief Minister in-charge Parliamentary Affairs to move :-

“That the Second proviso to Sub-rule (c) of Rule 72 of the Rules of Procedure and Conduct of Business in its application to the Meghalaya Appropriation (No. I) Bill, 2019 be suspended for the time being in so far as the rule requires circulation of the Bill four days in advance before the Motion for Consideration may be moved”.

8. (a) Shri CONRAD K. SANGMA, Chief Minister in-charge Finance to move that the Meghalaya Appropriation (No. I) Bill, 2019 be taken into consideration.

(b) Consideration of the Meghalaya Appropriation (No. I) Bill, 2019 clause by clause.

9. Shri CONRAD K. SANGMA, Chief Minister in-charge Finance to move that the Meghalaya Appropriation (No. I) Bill, 2019 be passed.

Shillong :
The 12th March, 2019.



Andrew Simons,
Commissioner & Secretary,
Meghalaya Legislative Assembly.